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## (2024) 04 NCLAT CK 0004

## National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 121 Of 2023 & I.A. No. 4828 Of 2023

Arunkumar Jayantilal

Muchhala

**APPELLANT** 

Vs

Awaita Properties Pvt

Ltd & Anr

RESPONDENT

Date of Decision: April 2, 2024

## **Acts Referred:**

• Insolvency and Bankruptcy Code, 2016 - Section 3(12), 3(33), 5(8), 5(8)(f), 7, 7(1), 7(4), 7(5), 8, 9, 61

Citation: (2024) 04 NCLAT CK 0004

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

**Advocate:** Dhruba Mukherjee, Anando Mukherjee, Maulik Chokshi, Shwetank Singh, Krishnendu Datta, Shikhil Suri, Vidhi Kapor, Ishita Ahuja, Kunal Godhwani, Mithilesh Kumar

Pandey

Final Decision: Disposed Of

Judgement